NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/571/ (IB)/2017

NAME OF THE PETITIONER(S)

: CHENNAI FERROUS INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: RV STEELS AND POWER PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1. Kumarpal R Chopsa Sandeep Kumar

Counsel for Corporate Dastor

ORDER

Counsel for petitioner present and stated that he has sent notice by speed post to the respondent indicating the next date of hearing and the same was delivered. He prayed time to file affidavit showing proof of sending notice to the respondent. Respondent called absent. Time extended at request for passing appropriate order. Put up on 18.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc